(श्री राम प्यारे पनिका) नहीं कहना चाहिये, क्यों कि साप तो पार्टी स्रोड कर गये हैं

## (श्यवधान)

श्री टी. एस. नेगी: न मैंने कोई एंप्लाई किया था, न 500 इ. जमा किये वे. एक समक्षीता हुआ था जिसको तुम्हारे नेता ने तोड़ा और इसलिए हम यहां पर हैं।

सभापति महोदय: यह रिजील्यूशन के बाहर है। ग्राप विद डा कर रहे हैं कि नहीं?

भी टी. एस. नेगी: जी नहीं।

MR. CHAIRMAN: Now, I shall put the Resolution to vote.

SOME HON. MEMBERS: We want Division.

MR. CHAIRMAN: Then, let the lobbies be eleared.

MR. CHAIRMAN: Now the Lobbies have been cleared. The quesion is:

"This House expresses its concern over the growing unemployment in the country and urges upon Government to take immediate steps to raise a land army of unemployed persons to take up—

- (a) the work of deepening the river beds of major rivers;
- (b) the afforestation programme throughout the country inluding Himalayan region in such a way as to cover at least one-third part of the land;
- (c) extensive land conservation programmes;

(d) linking of major rivers of the country;

and recommends that Government should pay an unemployment allowance of at least Rs. 100 per mento to unemployed persons. "

These in favour may say 'Aye'. SOME HON MEMBERS: Aye.

MR. CHAIRMAN: These against may say 'No'.

SOME HON. MEMBERS: No.

MR. CHAIRMAN: I think the Noes have it.

The Motion was negatived.

Now we will go to the next item— Resolution to be moved by Shri Saifuddin Chaudhury.

16.15 hrs.

RESOLUTION RE INCLUSION OF RIGHT TO FREE AND COMPULSORY EDUCATION FOR ALL CHILDREN UPTO 14 YEARS OF AGE AS A FUNDAMENTAL RIGHT IN THE CONSTITUTION

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to move:

"This House expresses its grave concern over the high percentage of illiteracy prevailing throughout the country even after thirty-six years of Independence and resolves that the right to free and compulsory education for all children until they complete the age of 14 years be included as a Fundamental Right in our Constitution"

Madam, yesterday we discussed the budget on Education, and today

we are having this Resolution and I shall try to touch upon some vital point that may not have been touched subject is very vesterday. As the important. I think the more we get a chance to discuss this issue in this House, the better.

Now a very refereshing change I can see in front of me, So many Ministers are present in the House now at this very moment. I do not know whether to assume that education getting quorum after has started vesterday's too debate and that for from the Ministers. Any way it may be a very happy situation.

AN HON. MEMBER: You must welcome it.

SHRI SAIFUDDIN CHOUDHURY: I am welcoming it. I am requesting one thing. I know the fate of this Resolution. At the end the will request Minister me · withdraw it. And in that case, I would request the hon. Ministers those who are present here to take this Resolution to the Cabinet. I am ready to withdraw if you want to bring it as an official resolution with tle strength of the Cabinet.

PROF. MAHDU DANDAVATE (Rajapur): Strength or weakness?

SHRI SAIFUDDIN CHOUDHURY: whatever it may be.

Now my contention in this Resolution is that we should include Education as a Fundamental Right in our Constitution. What is meant 'Fundamental Right'? And, why do we insist on Education being made a Fundamental Right, after coming into Parliament or even when we were outside also? We know organisations, many personalities and many academicians who have been demanding that Education should be included as a Fundamental Right in the Constitution. We are dismayed that this

been Government has constantly denying this important Fundamental Right to our people. They are not ready to accept it and they put forward Article 45 of the Constitution as a defence, and say that they can do good through the Directive Principles of State Policy. That is what they say. But what is the fate of those Directive Principles? That is an important point. Illeteracy is increasing day by day and our Government is unruffled about it. They have no remedy for it, they have no concern

Yesterday, while replying to the Debate the Hon. Minister was kind enough to say that they are taking much care to realise the goal of universal education. I would say that it is something that would never be realised if this Government continues to pursue. its present policy. We do not know what harm would be there if we incorporate it our Fundamental Rights. Our people should not wait to get education as something given to them by a Government or by any organisation. They should not depend on any government like that. It should be a very natutal right to them. It should be their birth-right. It cannot be a charity or a mercy. And in a country where education is not a Fundamental Righ, it means that society is totally crisis-ridden. There is no other meaning. ofit. It shows that a particular clique, aparticular vested interest is making. benefit out of this prevailing situation. That is why when we take of the egalitarian society, when we talk of equality, when we talk of socialism then we have got to understand what is meant by all this.

In my Resolution I will try to put forward my ideas about all these things. That is very much necessary to bring enlightenment to our society.

Now, we have passed those days when we had the worst form of denial of this Fundamental Right to the people. That concept of right was not there then. We know what was the

## [Shri Saifuddin Choudhury]

Rean. re inclusion of right to education for children of

situation in our ancient days in our country. I am not going to elaborate on that. During the days of Varna Ashram Dharma, You know, how the Shudras were denied education. I am not going to refer that episode. You also know how Aklavya was denied training. We know how the knowledge of the scriptures were forbidden for the downtrodden. In the modern days also we have seen that system in another form. Those were the days of the imperialism and colonialism. In those days the concept of getting education as a right started getting more and more strength and support from the National Freedom Movement. The British had denied our people access to education. You know all that. It would sound femething rhetoric now. I don't know, also quote some vbodemea mav resolution of the AICC also in this regard. And that, of course, would be useful for me. In those days we had seen how the British tried to keep education confined to a particular limited class and how they wanted to create a kind of India wherein the people in appearance and colour may look like Indians, but in taste, in maral, in intellect and in their thinking they would be English. That was the very proclaimed policy of the British imperialism in our country. We had seen that they confined education to their English language only. They did not allow it to be imparted through the mother toung of our people.

We have seen that, and in that context I want to recollect our days of freedom movement, that is, who put forward the idea of national education, . and it is very much linked with today's Resolution also. In that fight for national government there was the of education to be fundamental right of our people. It was inherent in it and that right, we are sorry to say, has not been realised in these 37 years of our Independence. I do know how to describe the situation. We may claim anything, but we have failed miserably in this particular field.

Now, I quote that AICC Resolution, and I think the other side will be very happy when I quote that Resolution. It said :

'The Indian National Congress in a Resolution in 1906 said:

> "...for the people all over the country to take up the question of National Education for boys and girls and organise a system. of education, literacy, scientific and technical, suited to the requirements of the country on national lines, and under national control and directed towards the realization of the national destiny."

That was what was contained in that Resolution. And it is very much commensurate with the concept of education being the fundamental right of the freedom loving people who were fighting for independence. That was the concept. That was denied during the British days. The promise of our national movement was that education would come as our national right. Now. I remember what that great man, Dadabhai Naoroji pleaded before the Indian Education Commission (1882) to provide education to all children. This is the concept of right, not charity. They may be happy with the Directive principle. What is the direction now? The direction is darkness created all over the country. And that is the education that is being given to a particular section. That is a very dismal situation, as I told you vesterday.

Then I recollect the Resolution moved by Shri Gokhale, Shri Gokhale moved a Bill to the same effect in the Central Legislature (1910-12) and it is very much talked about and all those who are connected with this movement particularly will very well remember how that was failed due to opposition from the aristocratic landed gentry and the colonial oppression. I beleive we are not in that situation now. I am again saying Madam Minister, that I will

## 377 Reen, re inclusion of right CHAITRA 23, 1906 (SAKA) 14 years as fundamental right in Constn. to education for children of

withdraw this Resolution if you say that come forward with a comprehensive Rill.

SHRI MOOL DAGA CHAND (Pali): In the end you will request this.

SHRI SAIFUDDIN CHOWDHARY: About this concept of right, now I want to recollect what Mahatma Gandhi said. If we go through his writings you will find many things. I have gone through the whole thing in the library on basic education, because I am to speak here in this House. Otherwise also we read Gandhi for we are not narrow. Mahatma Gandhi desired that every child should receive free education for seven years, whose content would be equal to that of matriculation minus English plus craft. This is national education and the right concept given by Mahatma Gandhi. 'Minus English' means what? That is, to give education in the mother-tongue. What is meant by 'plus-craft? That means, to make them ready to accept any challenge of the society, to make them fully prepared to take the part in the economic and social activity, to contribute for the advancement of society. That is the right concept and Mahatma Gandhi emphasised free and universal education in 1926. Through his writtings he was speaking of many requirements. He told that the fifth requirement of national education is that it should be free.

Education should not be made to depend This on money. what Mahatma Gandhi told. elaborated it and said that education should not be made to depend on money just as the sun gives light to all equally, it should be so. Mahatma Gandhi said sun gives light equally to everybody and rain pours down for all. So learning must be made available to all. It is not a question of directive principle. You eannot direct the sun ro give light. It is natural. No one is denied light. Actually poor people get more sun-light as they have no roof and by remaining outside, they have more taste of it. That may be the reason that this Government does not want to give right of education again. Sunlight is the natural thing. Is that the situation for education in our country today? No. That is not the situation. Here darkness is the natural thing. Who are in the dark? It is those who have no economic security and those who are socially backward. 70% are illiterate. 70% are below the poverty line. They go together-below the poverty line and who are poverty Those illiterate. stricken are illiterate. That is the natural thing. And we can draw our own conclusion.

Now this question of right is very much inherent in the concept national education. Yesterday some of the Members were saying and that is very correct-what do our leaders in educational and cultural fields think? Though the English education has certain thing to liberate, they brought in this country certain concept of bourgeois liberation. But it actually became a fetter to the further development. It was made to be so.

What did Rabindra Nath Tagore say connection with getting education? While inaugurating opening of a school during the days of freedom struggle he said:

> "To-day, I hope, we will be able to break the fetters of education."

He says, "fetters of education.".

"We shall usher in an era of free education, and free condition of education." That would not be dependent on money. That would come as a sun ray. That would be natural. That will be free of all fetters.

And that is right and not the Directive Principle. Can light directive principle? Our right to livecan it be directive principle? We are really averse to remember emergency days when right to live was scuttled in the name of more welfare of the society.

to education for children of

PROF. MADHU DANDAVATE;

SHRI SAIFUDDIN CHOUDHURY: That is even now. We cannot direct right to live.

Right to die was granted.

What is that life without education, without right to live? It is nothing.

Now to bring forward this concept of right to national education, to make the people conscious, I go back to Mahatma Gandhi. He told:

> "The Government has robbed us of our dignity. If a dacoit plunders our home and carries off our wealth and then says to us—

> > I have set up a school from the wealth which I have taken from you, join that school and receive your education there, what reply should we make?"

I am sure we will tell him that we don't want his education.

"What I am saying is very simple namely that we cannot accept any charity. We cannot accept any help at the hands of a government which has inflicted such grievous insult on us."

So, I am not going to compare this Government with the BritishGovernment though you are all inflicting it on your people. But you are a national government. You are a government of this country. Though, no doubt you are allowing plunderers and monopolists to loot our people in the villages, but still the question is there. We cannot accept education as a charity which is dependent on your tender mercy. It cannot be dependent on the planning of the bureaucrate. What we are lacking is consciousness.

SHRI MOOL CHAND DAGA Would you kindly define education?

SHRI SUNIL MAITRA (Calcutta North East): Education is to impart something to you.

SHRI SAIFUDDIN CHOUDHURY: For the benefit of my hon. Member, I will really come to that. It is really surprising that we do not know the definition. I am sorry for that. What we see in those days in the face of growing national movement, the British tried to cover up and put forward certain proposals. And in that Post-War Educational Development in India (1944-84), what was the main objective? Its main objective was to create in India 1984, a condition of education equivalent to the condition of England in 1935. It visualized liquidation of illiteracy in 25 years and universalisation of elementary education for 6-14 group.

So, we did not accept that. We rejected that for that was an eyewash fraud. After independence, we embarked upon the situation where we endeavoured to get our own system. That British formula was totally unfounded and that was never to be realised. That thing was rejected and a bright picture emerged for us. We should also recollect those days. Many of us were not born at that time. But when we read, we feel the kind of expectation that generated at that time. We read the situation that we had not witnessed. But we feel that kind of expectation that arose. But is that still prevailing? Have we done any justice to that? Have we been able to keep up our promises? No. We have not been able to do that.

Yesterday, we gave some statistics. Now it has become another way of putting statistics. The Kothari Commission suggested that there should be a primary school within one k.m. There should be middle school within 3 kms. Secondary school within 5 k. ms. I am having with me the 1978 figures. 7.8% of the primary schools are beyond one k.m. from the habitation, 22.17 per cent—middle schools—more than 3 kms. 26.2 per cent—secondary schools, 68.8 per cent—higher secondary schools—

more than 5 to 8 kms. This is the NCERT Report.

What is the latest condition of our elementary education system? Only yesterday, in this House, we demanded that there should be free compulsory and universal education upto the age of The main pillar of years. education is the elementary education. see from one report the condition of elementary education is distressing. According to one study report published in M. P. Chronicle of June 11, 1983, they say that we have a colossal backlog of 16 lakh class rooms without roof, etc. To make up for this, to provide the minimum, they say that Rs. 1920 crores will be required. Now, it may be asked, from where will the Government get the money? I have another question to ask: Are they giving the amount of money that they can give? That is not being done. Still another question may be asked. The hon, Minister may say, "What are the people doing? Why don't the voluntry organisations make their own efforts. It is a very moot question. Another important question is: Why in our villages our people do not feel that they should go in for education? Why they do not take the steps to get the education and make themselves literate?

We have made our people alienated from the general development of society. Had they felt that this is a poor country; our Ministers] are poor; Tatas are not there; Birlas are not there; there is no piling of wealth in the hands of a few; we are all labouring and toiling; what we are producing we are ready to share, then they would make all sacrifices. That is not the situation. That kind of involvemens of the people is not there; that kind of belonging is not there. It is being suppressed. Education is required to make them understand that this country is theirs. That is very much needed. That is the fundamental thing, that this country is theirs; this society is theirs; that they have to make the society; they have to advance the society.

Again. I would like to quote Jawaharlal Nehru. This is what he had said. I quote:

> "I am quite convinced in my mind that our First Plan should be for universal education. Everything else, whether it is industry, agriculture or anything else which is important for us will grow adequately only if there background of mass the course. education and. of specialised education at higher stages."

This was the speech at the Education Ministers' Conference held in New Delhi on November 10, 1968. He said that other things were secondary. Mass educaton is the vital thing.

The kind of concept that is prevailing is that we want engineers and we want specialised people. But we forget the very basic thing, that is, the elementary education. Without that, there cannot be any growth in higher education also. That goal, that aim, is found to be defeated.

There is at present less emphasis on elementary education. But elementary education has its own particular importance in the prevailing conditions of our country. Elementary education has a particular relevance. You may say many things. But I may simply ask one question: Did we take care to see that our illiterate peasant, the working people, get that ability to read and write and to learn the rudiments of knowledge? We do it in our Party and in our capacity we take up literacy campaign. I would like to ask Shri Ghani Khan Choudhury is there any system in your party that shows that it would make the people involve themselves in the development of the country and to make the people feel that this is their country. Will your party members go to the people? Did you tell your party members to go there? No. But you plan to appoint teachers on Rs. 100 salarly per month for adult education. But only by appointing teachers,

(Shri Saifuddin Choudhury)

you would not be able to solve the problem of illiteracy. What the teachers can do? Do the party leadres go to the villages and to the villagers? They never go to the villages. The ruling party members do not go to the villages and launch literacy campaigns. If the member of the ruling party, the party which is in power, do not go and if they indulge in all bad kinds of activities, I do not know what can be done in the matter. You know what happened in Maharashtra. I do not know what kind of precedent you are setting up.

The Deputy Chief Ministe rof Maharashtra, or what, I do not know. Who is that?

AN HON. MEMBER: Anyhow.

SHRI SAIFUDDIN CHOUDHURY: That is the culture. We are without a particular national character. We are not developing it. We are not doing anything in this regard. It is a question of removing alienation, I can quote to show how plan after plan, we have reduced the significance of elementary education. I can also show the experiences of socialist countries. Now we are a socialist Country. That is written in the constitution. We are Constitutionally socialist. Politically, we are not. Politically, we are mixed.

I am very happy that in the Salyut. Shri Rakesh Sharma went into the space and came back safely. We are all very happy for that. But, what kind of system have they in that 2country, USSR? How do they treat education? Is that bad? We can. in a joint venture, send space flight to space. Why don't you take a venture to bring that kind of education in our country also? What is there in the Constitution of USSR? I would like to quote from Artical 45 of the USSR Constitution. I am very sorry to quote from a Constitution of another country but when you say you are a socialist, I also say what is socialism. We have in our Constitution article 45. It is not a fundamental right.

In USSR Constitution, Article 45 says:

"The Citizens of USSR have the right to education. This right is ensured by free provision of all forms of education by the institution of universal compulsory secondary education."

In a socialist country, can Government cite any example, that in any of the socialist countries, education is not a basic fundamental right? There is no socialist country without having education as a fundamental right. India is an exception. It is the only exception, India is a socilist country without anything fundamental. Even if Fundamental Rights are there in the Indian Constitution, it is only on paper. In reality, they are not fundamental.

17 hrs.

The very pet reply of the Government is 'population' problem. It is due to the population explosion that Government is not able to solve the problems. Take China. Is the population of China less than India's population? No. Then How can China provide in its Constitutions basic rights?

So in good things we are not emulating other countries. Only in bad things we take them. I leave that apart. The experience of Vietnam. The experience of Cuba, The whole nation is going to schools. How is it so? How did Vietnam when they were fighting that mighty. imperialist force, the US imperialism. side by side, with the same amount of responsibilty and with the same amount of vigour take up the fight assinst illiteracy? What they understand was, 'tf we fail to remove illiteracy, we can not gain victory against US imperialists' That was the emphasis given by their leader in their country and they defeated: the imperialism. I am not going to quote. that., All that is socialist. We are mixed .: We are mixed with what? Capitalism.

Let us see another country. The PRG, the Poderat Republic of Germany. You should be either a man or a woman. In between you cannot be anything. If anything can be that is dangerous. You should be either capitalist or socialist. What does the FRG constitution say. Their basic right-article 7, in the beginning, says: 'The entire educational system shall be under the supervision of the State.' under the heading 'Basic right'. This is FRG.

Then African countries. You see Equatorial Guinea- 'Ail citizens have the right to education and culture '

Then the country whose ruling betrayed Palestinians' the chasses cause-I am really pained to refer the name of that country, They have also the basic right, That is Egypt,

Now population or no population that is not the question. If we have the real political will and if the society needs universal education, that we make our aims like that and that we achieve it, then this population will be a benefit for us to undertake that huge amount of task that appears to be insurmountable. In all the villages our population will take part in the literacy compaign as they did in Cuba and as they did in USSR. But in our country there is nobody there to encourage anybody. All sitting and all doing and all that ....

THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI VASANT SATHE): We are encouraging you.

SHRI SAIFUDDIN CHOUDHURY: I must also refer to the emphasis given by different countries to education and their budgetary allocation and their GNP. Now the Minister may say that. I think, Mr. Deputy Speaker, you also would like to say that elementary education is the main task of the States. That you may say. You told yesterday like-that. I agree. Then-I will request this Government to direct the State Governments and tell them, 'I am

making it a fundamental right. You ensure that every child gets the elementary education.' You give them resources. They will open up enough schools. There is no problem. But you are taking away all the finances from them and giving them nothing. Then now do you expect other to do it? You have to co-ordinate.

Now the question comes and I am pained to plead in this august House to include education as a fundamental right in our Gonstitution. I am really pained and now it is very much accepted by everybody that it should be. It cannot be otherwise. What the UN Human Rights Charter to say about this? They say in Art. 26 and we are a Member of the United Nations; We are a member to all pious declarations of that World Body and what does this UN Human Rights Charter say in Art. 26 ? 'Everyone has the right to education and education shall be free least in the elementary fundamental stages. Elementary education shall be compulsory.' Then it goes on to say, 'The parents have a right to choose that kind of education that shall be given to their children.' Not that kind of thing, that you can choose your own stream and say what should taught to the child.

'They can choose it also - the kind of it. In that context, I was reading in the library the booklet on the Human Rights Charter of the U. N. Body. Mr. Deputy Speaker, Sir, they said in that phamphlet:

This right is now almost universally recognised'. Our country is a big part of the world. I do not know whether they know that we have not made Education as a fundamental whereas this is universally recognised. Have you recognised it? A country of 70 crores people do not recognise that. In the International Body how will they feel about it. I do not know that

And then, this Declaration was adopted on 10th December, 1948. In a [Shri Saifuddin Choudhury]

letter of February 4, 1949, to Member-States of the UNESCO-we all know how the USA was trying to subvert itthe Director General of UNESCO suggested that. They set apart, every year as part of the programme in all schools, 10th of December, for rendering homage to the principles of freedom and the dignity of man. Here we observe human rights, martyrs' day. The students are less burdened of the holidays. They do not observe that day. For, we have no human right in this particular sector. What are you going to observe when we have not made it a fundamental right? Without this being a fundamental right, without education as a natural component of our livelihood, we cannot say that we have an egalitarian society. There will be no progress, no self-dignity; nothing can be achieved. What about democracy? We now read socialism. I am very sorry to note that in the rural areas we have seen people believing that there is socialism in our country. It is very hard to tell the people that this is not socialism in our country. they think that socialism is in our country. I do not know said it. There is a saying that 'Democracy cannot survive without education';

'Democracy without education is hypocrisy without limitation.'

This is going on. (Interruptions) I do not say this. Somebody else said it. I have forgetten the name. 1 do not name him. I do not know whether this resolution has got a chance of being passed. I want that this resolution should not meet the same fate as the earlier one. I do not want to name the great man. I should be more humble, If you accept this, I will be saved really-what should I say-from the embrassment. I do not want my name being tagged on with that great man, Gokhale whose resolution of same kind was defeated in British days. In this free country, I request you do not defeat my resolution. In the reply I will say certain other things. I know the fate of this resolution. However, I have moved this resolution.

MR. DEPUTY SPEAKER: Why do you presuppose this? You can convince the House and get this Resolution adopted.

right in Constn.

SHRI SAIFUDDIN CHOWDHARY: This is the fate of education in our country. I do not know whether they have any hope. I have got a hope for the crores of people—the working class, peasants, the toiling masses. When we discuss this, those who are in this field can come forward and make the literacy compaign vigorously. They will realise that for them education is a must. They will send their children to schools. I now recollect a story of a Latin American country. I do not know who wrote that. It is so beautiful. I want to narrate that story.

With that I would conclude my speach.

MR. DEPUTY SPEAKER: Let it be a small story.

SHRI SAIFUDDIN CHOUDHURY: There was an autocratic rule there. A gang of butchers was on a journey to home from city after Day's work in a train with weapons that slaughter the animals. They were returning with other people; one blind person was also there in that train. But, there was no light. Out of curiousity, that blind man wanted to know what was the news in the newspapers.

Then one fellow passenger recalled that there is no light in this compartment. The blindman became very furious and said, "No light. No light. How can you tolerate? Light is our right." That blind man led the revolt for light and when that revolt was completed and later they were taken to the court and judge asked, "Who led the revolt?" They said, "The blind man led us." The judge could not believe such blatant falsehood, he became angry and he sent them to jail for telling a lie,

Mr. Deputy Speaker, Sir, what I want to convey is that our people may illiterate and blind today but they are coming up. They will be conscious of their right and will fight for the light. They are fighting outside. Here we can only move the Resolution as a part and continuation of thir fight and and I want the Government to be enligthened by this growing light of the peoples' consciousness.

MR. DEPUTY SPEAKER: Motion moved:

> "This House expresses its grave concern over the high percentage of illiteracy prevailing thoughout the country even after thirty-six years of Independence and resolves that the right to free compulsory educatian for all children until they complete the age of 14 years be included as a Fundamental Right constitution."

SHRI MOOL CHAND DAGA : Sir, 1 beg to remove:

> "That in the resolution, after "include" insert-

", with the concurrence of all the States." (1)

PROF. SAIF-UD-DIN-SOZ (Baramulla): Sir, I beg to move:

"That in the resolution,-

add at the end-

"so as to achieve the objective of universalising Elementary Education as has been decided by the Government of Jammu and Kashmir." (3)

भी बृद्धि चन्द्र जैन (वाड्मेर)उपाध्यक्ष महोदय, श्री सैफुद्दीन चौधरी ने जो प्रस्ताव रला है, यों तो सभी सदस्य उसकी भावना से सहमत हैं, पर हमारे राष्ट्र-निर्माता, जिन्होंने संविधान बनाया था, उन्होंने भी प्राथमिक शिक्षा को बहुत ही महत्व दिया था। मार्टिकल 45 में उन्होंने विशेष तौर से वर्णव किया है :---

"The State shall endeavour to provide within a period of ten years from the commencement of this Constitution for free and compulsory education for all children until they complate the age of 14 years."

हमारे संविधान के निर्माताओं ने उस समय देश की परिस्थित भीर भाषिक स्थिति को देखकर, यह जानकर कि हमने कितने वर्षों की नुलामी के बाद अजादी प्राप्त की है, यह निर्णय लिया था । उन्होंने यह तय किया था कि 10 वर्षों में 6 से 14 वर्ष के लडके-लडकियों को कम्पलसरी एज-केशन प्राप्त करादी जायेगी।

उन्होंने कांस्टीट्युशन में यह भी निर्णंय लिया था कि अनुस्चित जाति और अन-जाति के लोगों के लिये रिजेंबेशन का प्राची-जन 10 वर्ष के लिये किया जाये। उन्होंने यह सोचा था कि हम 10 वर्ष में इतनी -उन्नति कर लेंगे कि प्राथमिक शिक्षा में हिम कम्पलसरी एजुकेशन तक पहुंच जायेंगे। यह उनका एक उद्देश्य था। परन्तु उस उद्देश्य की हम पूर्ति नहीं कर पाये भीर द्यार्थिक प्रगति भी नहीं कर पाये क्यों कि उस समय राज्यों में राजायों का सामन्त-शाही राज्य था।

हमारे यहां इस प्रकार की स्थिति थीं कि पढ़ने के लिये बिल्कुल मनाही थी। जब में खद पढ़ता था, उस समय बाइमेर जिले में सिर्फ एक मिडिल स्कूल या, घीर किसी गांव, तहसील या मुख्यालय में कोई भी प्राह्मरी भीर मिडिल स्कूल नहीं था। उस समय जो बच्चे पढ़ते थे, वे प्राइवेट स्कूलों में पढ़ते थे उन्हें कुछ गिएत सिखा दिया जाता और मारवाडी तथा राजस्थानी का घम्यास करा दिया जाता वा। सामंत श्रीर

14 years as fundamental right in Consin.

(श्री वृद्धि चन्द जैन)
राजा दवाव डालते थे कि तुम्हें पढ़ने का
भविकार नहीं है। अनुसूचित जातियों भीर
धनुसूचित जन-जातियों पर तो विशेष रूप
से बहुत दवाव डाला जाता था कि वे किसी
सूरत में नहीं पढ़ सकते। उस स्थिति से हम
निकल प्राए।

17.15 hrs.

[SHRI CHINTAMANI PANIGRAHI in the chair]

श्री चौधरी ने वर्णन किया है कि जब दादा माई नौरोजी, महात्मा गांधी, तिलक और जबाहर लाल नेहरु जैसे बड़े-बड़े नेता आजादी के लिए संघर्ष कर रहे थे, तो साथ ही वे यह प्रचार भी कर रहे थे कि हमें जो किसा दी जा रही हैं, वह गुलामी की प्रवृति वैदा करती है, उसके स्थान पर हमारी शिक्षा राष्ट्रीय मावनाश्रों से श्रोत-प्रोत होनी चाहिए । इस दृष्टि से देश में विद्यापीठ स्थापित किए गए थे। श्राचार्य कृपालानी एक विद्यापीठ के प्रिंतिपल थे।

हमारे संविधान में यह व्यवस्था की गई थी कि दस वर्ष के भीतर देश में निश्चलक और सनिवार्य शिक्षा प्रवन्ध किया जाएगा। यह प्रावधान हमारे डायरेक्टिव प्रिसिपल साफ स्टेट पालिसी में से एक है। इतने असें के बाद हमें इसे कार्यान्वित करना चाहिए में श्री चौधरी की इस बात से सहमत हूं कि हर एक व्यक्ति को पढ़ने का फैडामेंटल राइट होना चाहिए। देश के वाफी क्षेत्रों में छः वर्ष से 14 वर्ष के बच्चों को पढ़ाने की स्थित हो गई है, और रेगस्तानी और पहाड़ी क्षेत्रों वह स्थित पैदा हो गई है।

मेरे मित्र ने कहा है कि कोठारी कमीक्षत की रिपोर्ट में स्पष्ट कहा गया है. कि किसी मी विद्यार्थी को पढ़ने के लिए

एक मील से ज्यादा दूर न जाना पड़े । भाज की परिस्थितियों में यह व्यवस्था करनी वाहिए कि विद्यार्थी को एक किलोमीटर से ज्यादा दूर न जाना पढे । किन्त रेमिस्तानी क्षेत्र की परिस्थिति यह है कि हमारे गांव 25 वर्ग किलोमीटर से लेकर 400 वर्गः किलोमीटर के क्षेत्र में फैले हए हैं, लोग डािखायों के समूहों में रहते हैं, किसी गांव की भावादी 2000 है, किसी की 4000 है भौर किसी की 5000 है। राजस्थान सरकार ने यह फैसला किया था कि 300 की जन-संस्या वाले गाँव में प्राइमरी स्कूल स्रोल दिया जाएगा भीर शिक्षा को भ्रतिवार्य कर दिया जाएगा। हमने कहा कि हमारे यहां जो परिस्थिति है, उसमें यदि 300 की पाप-लेशन वाले रेवेन्य विलेख को श्राबार बनाया जाएगा, तो हमारी जनता इस व्यवस्था से लाभ नहीं उठा सकेगी। हमारी दलील का प्रभाव हमा भीर मुख्य मन्त्री ने स्वीकार किया कि रेगिस्तानी बौर पहाड़ी को त्रों में 300 की जनसंख्या के ग्राधार में रिलेक्लेशन किया जाना चाहिए, धीर दिया गया।

मैं मंत्री महोदय से निवेदन करना चाहता हूँ कि रेगिस्तानी क्षेत्र और पहाड़ी क्षेत्र, विशेषकर मेरा वाड़मेर जिला शिक्षा और साक्षरता की दृष्टि से पिछड़ा हुआ है। 11 प्रतिशत ही वहां साक्षरता है। लड़कियां दो प्रतिशत भी शिक्षित या साक्षर नहीं हैं, उनके लिए आपने भनौपचारिक शिक्षा की घोषणा की है। उसके लिए दस हजार स्कूल खोलने का फैसला और उसकी घोषणा कल ही की है। भनौपचारिक शिक्षा को बात तब आती है जब कोई मी स्कूल न हो भी उसके लिए अध्यापक भी न हों, उस समय हमाड़े लिये और कोई रास्ता नहीं रहता है सिवास इस भनौपचारिक शिक्षा इंतजाम इत्राम करने के। उसके भग्दर भाठवीं कंक्षा को

पास है जनको नौकरी दी जाती है धौर उन को 105 रुपया पार्ट वर्क के हिसाब से दिया जाता है।

मैं उन मनीपचारिक शिक्षा के स्कूलों में गया हूं। वहां पर पहली बात जो उन्होंने कही वह बह कि यह 105 रुपया जो हैं यह बहुत कम एमाउंट है, इसे कम से कम 210 रुपया प्रति माह होना चाहिए। इसके बारे में भी मंत्री महोदय गीर करें क्योंकि यह सेंटर की जो एजूकेशन की पालिसी है, राज्य भी उसी से गाइड होते हैं। तो पहली बात वहां पर हमारे सामने जो माई वह इस प्रकार की भाई।

दूसरी स्थिति प्राइमरी स्कूलों में यह कि राजस्थान के भन्दर 7 हजार भ्रष्यापकों की कमी है। हमारे जिले वाडमेर शीर बैसलमेर के प्रन्दर । हजार प्रध्यापकों की कमी है बहुत से इस प्रकार के प्राइमरी स्कूस हैं जहां पर कोई भी भव्यापक नहीं है में यह कहता हु कि कम्पल्सरी एजुकेश्वन करने से पहले इस कमी की पृति करें जिससे कि जो समस्याएं है उन का हल भीर निदान हो सके। इन रेगिस्तानी भौर पहाड़ी क्षेत्रों में प्राहमरी शिक्षा के लिये जो 49 विद्याधियों के ऊपर एक अध्यापक रखने की बात की गई है, इसमें रिलेक्शन करके 30 विद्यार्थियों पर एक प्रध्यापक रखने का नार्म बनाएं। पहले मभी यह स्थिति तो पैदा कर दें कि उन प्राइमरी स्कूलों में जितने प्रव्यापकों की प्रावश्यकता है उनकी पूर्ति ही जाए। पहले तो 49 के हिसाब से ही उनकी पूर्ति करें भीर फिर रेनिस्तानी शीर पहाड़ी क्षेत्रों में उसे रिलीइस करके 30 विद्यार्थी के हिसाब से पूर्व करें।

्रहती प्रकार से मिडिस स्कूनों की भी आहारक है। मिडिस स्कून भी जब नक्श्वुकते

हैं तो एक या दो ध्रध्यायक ही बहां रहते हैं जबकि भावश्यकता सात या भाठ की होती है। इसलिए प्राइमरी भीर भपर प्राइमरी या मिडिल एजुकेशन जो हैं इसका स्तर जो हम चाहते हैं वह स्तर नहीं बन पाता है; बंटिक उनका स्तर भीर गिर रहा है भीर धनीपचारिक शिक्षा से तो भीर वह स्तर गिरता है। कीन सी महान विमृतियों ने या शिक्षाविदों ने इस प्रकार की धनौपचारिक शिक्षा की योजना बनायी, मैं नहीं जानता लेकिन उन भीतों में जहां सचमुच शिक्षा का कोई प्रसार नहीं है, वहां जब अध्यापक ही नहीं है तो इतना तो इससे जरूर है कि धाव्यापक तो घाठवीं कक्षा पास मिल जाते हैं, किन्तु उनकास्तर ऊंचानहीं हो सकता. इस कारण रेगिस्तानी. पहाड़ी या पिछड़े हए क्षेत्रों के ये विद्यार्थी किसी काम्पीटीशन में स्टैंड नहीं कर सकते। कौ शिश यह होनी चाहिए कि सारे देश में उनका स्तर एक समान हो भीर सारे देश में एक समान सिलैंबस हो जिससे सब बराबर की शिक्षा प्राप्त करके काम्पीटीशन म स्टैंड कर सकें। भौर वह भी भागे वढ़ सकें, भाइ. ए. एस., ब्राई. पी. एस. में वे भी ब्रासकें। माज तक की स्थिति तो यह है कि बढ़मेर भीर जैसलमेर के इलाके से बहुत ही कम लोग घाई. ए. एस. घीर घाई. पी. एस. में चूनकर मा रहे हैं। उनकी एजूकेशन इस प्रकार की है कि वे उनमें नहीं झा पाते हैं। इसलिए मेरा निवेदन है कि आप एजूकेशन का विस्तार करें परन्तु विस्तार के साथ साथ क्वालीटि का भी व्यान रखें। यदि शिक्षा की क्वालिटी नहीं बढेगी तो यह देश भी आगे नहीं बढ़ सकेंगा। इस देश के जो पिछड़े इलाके हैं वे पिछड़े ही रहेंगे।

इन्हीं शब्दों के साथ, चौधरी साहब ने बहां पर जो प्रस्ताब रखा है उसका मैं समर्थन करता हूं और साथ ही यह बागह दुन: करना चाहता हूं कि आप कम्पसंसदी (श्री वद्धि चन्द जैन)

एजुकेशन की मीर बढे। माप इस बात का निश्चय कर लें कि चाहे कितनी भी धनराशि क्यों न व्यय करनी पड़े, सातवी पंचवर्षीय योजना में छ: से चौदह वर्ष तक कै सभी बच्चों को ग्रनिवार्य रूप से शिक्षा दी जाएगी। इसी भावना के साथ मैं इस प्रस्ताव का समर्थन करता है।

भी राजेश कुमार सिंह (फिरोजाबाद): सभापति महोदय, श्री सैफुट्टीन चौघरी साहब ने भपनी बात यहां पर बहत प्रच्छे इग से रखी है। उन्होंने प्रपने रेजोल्युशन के माध्यम से यह मांग रखी है कि 14 वर्ष तक के बच्चों को कंपलसरी भ्रीर फी एजुकेशन मिलनी चाहिए। हमारे संविधान में जो डायरेक्टिव प्रिसिपुलंस ग्राफ स्टेट पालिसी है उनमें भी इम बात का उल्लेख है। उन्होंने ब्राटिकल 15 का भी यहां उल्लेख किया है। जब हमारा संविधान बना तो उसमें यह निर्देश दिया गया था कि देश के लोगों को जागरक किया जाए ताकि वे समके कि हमारे फंड।मेन्टल राइटस क्या हैं। भ्राटिकल (45) में साफ कहा गया था:

> "The State shall endeavour to provide within a period of ten years from the commencement of this Constitutions for free and education for all compulsory children until they complete the age of fourteen years."

दस साल के बाद उसकी श्रानिवार्य कर देना चाहिए था। मैं जानता हं कि सरकार इस प्रस्ताव को पारित नहीं होने देगी लेकिन में यह कहना चाहुंगा कि संविधान के निर्माताओं की यह मंशा थी कि इस देश के लोगों को तालीम मिले क्योंकि लोकबाडी

तभी इस देश में कायम रह सकती है जविक लोग शिक्षित होंगे भीर वे इस बात को समसेने कि उनके क्या प्रधिकार हैं धीर क्या कर्तव्य हैं। शिक्षा के स्रभाव में उनको इन बातों की जानकारी नहीं हो पायेगी । लेकिन दुर्भाग्य से आज मी इस देश में 70 परसेन्ट से अधिक इल्लिटरेसी है हालांकि सरकार की भोर से जो भांकड़े दिये जाते हैं वह 30, 32 भीर 33 परसेन्ट के होते हैं। भाज 36 साल की भाजादी के बाद भी देश में शिक्षा की जो स्थिति है वह बड़ी दयनीय है। कम से कम जो प्राइमरी एजुकेशन है उसको तो ग्रनिवार्य रूप में लागृही करना चाहिए। आज मन्त्री जी मेरे साथ गावों में चले तो मैं उनको बहत सारे गांव ऐसे गिना दूंगा जहां कोई स्कूल ्ही नहीं है। वहां की भाबादी दीयातीन हजार होगी लेकिन स्कूल कोई नहीं है।

धाप उत्तर प्रदेश से ताल्लूक रखती हैं, इसलिए सभावति महोदय में धापके माध्यम से भर्ज करना चाहंगा कि काफी स्कूलों की तादाद ऐसी हैं, जहां पर पढ़ाने वाला ब्रध्यापक एक है ब्रोर कहीं-कहीं पर तो एक भी नहीं हैं। कोठारी साहब की एक बात याद या गई, ऐसा लगता है कि स्कूल तो बना दिये हैं, लेकिन दीवारें नहीं हैं, ब्लैक बोर्ड नहीं ग्रीर चीक नहीं है। उन्होंने कहां है---

> "Students are not created for institutions; Institutions are created for the Students."

लेकिन मुक्ते इसका उल्टा लगता है। धापने छात्रों की फीज तो तैयार कर ली है, लेकिन इन्स्टीचुशन की बात सही नहीं है। यही हासत रही तो शिक्षा का क्या होगा, कुछ कहा नहीं जा सकता है। ं संविधान के निर्माताओं ने यह नहीं कहा है, जैसा कि माननीय सदस्य श्री जैन साहब ः कह रहे थे। उन्होंने कहा---

> "The State shall promote with special care the educational and economic interest of the weaker sections of the people, and in particular, of the SC&ST, and shall portect them form social and all forms of injustice exploiattion.

द्याप कभी जाकर हरिजन बस्तियों को देखें, मैं यह नहीं कह रहा हू कि भापने मुविधाएं नहीं दी हैं नौकरियों में मानसं की सुविधा दी है, लेकिन हजारों बच्चे ऐसे हैं जो गुल्ली-डंडा खेल रहे हैं। धनिवार्य नाम की कोई शिक्षा नहीं है। हिन्दुस्तान की इतनी आबादी जब पढ़ी लिखी नहीं होगी, तो उसकी हालत क्या होगी। कहते हैं कि काइम बढ़ रहे है, लोग गलत कामों की तरफ जा रहे हैं, जब देश की श्राबादी पढ़ी लिखी नहीं होगी, रोजगार नहीं मिलेगा, तव उनका भीर क्या हाल हो सकता है। माई.ए. एस.- माई. पी.एस की बात छोड़ दीजिए। मैं तो किराने की बात करता हुं, श्रव क्लकं बनाने की बात भी नहीं रही है। मेरे कहने का मतलब यह है कि भापको इस समाज को भनिवायं रूप से शिक्षा देनी होगी। भाष भनिवार्य रूप से समाज के लोगों को शिक्षा नहीं देगे तो समाजका बहुत बड़ा हिस्सा बेकार हो जाएगा।

जहां तक लड़कियों का सवाल है, इनकी गांवों में बहुत बुरी हालत है। हो सकता है कि हिन्दूस्तान की प्रधान मन्त्री महिला है, शिक्षा मन्त्री भी महिला है धीर गृह राज्य मन्त्री जी भी महिला है, उनको सुविधा हो सकती है, लेकिन हमारी बहुने

जो दूर गांवों में रहती हैं उनकी स्विति बहुत ही नाजुक हैं। कहीं स्कूल नहीं है। बड़ी दूर-दूर तक लड़कियां पढ़ने के लिए जाती हैं, लेकिन जब लड़की सयानी हो जाती है, तो भेजने की भी बड़ी दिक्कत सामने झाती है। क्यों कि समाज में हालत ही इस प्रकार के पैदा हो गये हैं। देश का भच्छा नागरिक बनाने के लिए अनुस्चित जाति ग्रीर ग्रनुस्चित जन जाति की लड़ कियों को भी मनिवार्य रूप से शिक्षा देनी चाहिए। मैं समाजवादी देशों की बात नहीं कह रहा हूं नहीं तो तुलना करने में बड़ी परेशानी होगी । संविधान के भाटिकल ---41 में कहा गया है---

> "Tne State shall, within the limits of its economic capacity and development, make effective provision for securing the right to work, to education and to public assistance in cases of unemployment, old age, sickness and disablement, and in other cases of underserves want."

श्राप कहेंगे कि भाषिक स्थिति नहीं है। मैं राइट-टू-वर्क की बात न करके राइट ंट्र-एजूकेशन की बात कहना चाहता हुं। कुछ सर्वा दूसरी जगहों पर से कटेंल करके शिक्षा देने की भोर लगाइए, जिससे भाने बाली पीढ़ियों का उज्जवल भविषय बनेगा ग्रीर वे भी देश की कुछ सेवा कर सर्केगी।

एक बात में स्कूल भीर इन्स्ट्री चूशन के बारे में कहना चाहता है। दिल्ली में मुके किसी ने कहा कि क्या आपकी किसी मिशनरी स्कूल में जान-पहचान है या किसी पब्लिक स्कूल में हैं। मैंने कहा मैं पब्लिक स्कूल में नहीं पढ़ा हूं। इन स्कूलों में भी दासिले के लिए संसदसदस्यों की सिफारिश (श्रीराजेश कुमारसिंह) चाहिए याफिर पैसे की बात बीच में घा जाती है।

एक तरफ तो ऐसे लोग शिक्षा प्राप्त कर रहे हैं भौर दूसरी तरफ वे है जिनके पास कोई सुविधा नहीं हैं। आपने शिक्षा को दो वर्गों में बांट दिया है। इस शिक्षा पद्धति को बदला चाहिये। इस शिक्षा पद्धति का परिसाम यह होता है कि बड़े लोगों के बच्चे तो गुरू से ही फलूएट इंग्लिश बोलते हैं भीर गरीब का बच्चा जिस शिक्षा संस्था में पढ़ कर बाता है उनका मुकाबला नहीं कर पाता। मैं भ्राप को श्रपना सनभव बतलाता हं- मैं कलकत्ता में बी. ए. का विद्यार्थी था। मुक्ते मालूम हैं जब उन लड़कों के साथ कम्पीटीशन की बात झाती थी, जो बड़े घरों के लड़के थे, जिनको इंग्लिश भच्छी भाती थी तो हमें दिक्कत होती थी क्योंकि हम हिन्दी भीर इं ग्लिश मीडियम से शिक्षा प्राप्त करते थे। हमारे सामने एक तरह की फिफ्फ होती है। इसलिए मैं उस माहील की बात कह रहा हूं, जिसमें बच्चा बनता है, उस माड़ील हमारे स्कूलों में सर्वेषा का प्राज धमाव है।

भाप इक्वेलिटी की बात कहते हैं, केकिन इन हासत में तो भाप इक्वेलिटी नहीं ला सकते। मैं भाप से यह कहना चाहता हूं कि उस दिशा में चलने का प्रयास तो कीजिए। मैं शिक्षा के नैशनलाइजेशर की बात नहीं कह रहा हूं, क्योंकि नेशनलाइ-जेशन की भाज जिस संवर्भ में बात की जाती है, उसमें तो चन्द लोगों को ही शिक्षा का लाम हो सकेगा, इस लिये मैं इसके समाजीकरण की बात कहता हूं, किक्षा का समाजीकरण होना चाहिये। समाज के सब हिस्सों को बराबर का जिस्सा मिलता चाहिए जिसके द्वारा सब वर्षों के बच्चे बन सकें, किसी एक वर्ग के बच्चे ही सारा लाभ न उठा लें। इस में राजनीतिक दलों की उपलब्धि का कोई प्रश्न है, बस्कि यह मूल रूप से सामाजिक प्रश्न है।

14 years as fundamental

right in Constn.

मेरे दोस्त श्री चौधरी ने जो प्रस्ताव रक्षा है, सरकार को तहेदिल से उनका शक्रमुजार होना चाहिये भीर खास तौर से मंत्री महोदया को, जिनके दिल में जहर कुछ वास्तल्य होगा, वह जरुर चाहती होंगी कि हमारे बच्चे, बहन, भाई अच्छे इन्सान बने, काबिल बने । सभापति जी, मैं फिरोजाबाद से भाता हं, जो चुड़ियां बनाने का बहुत बड़ा केन्द्र है, इस नाते वहां हजारों मजदूर रहते हैं । वहां छोटे-छोटे बच्चे दो-दो रुपये रोज पर कारखानों में काम करते हैं। केवल यहां पर ही नहीं, हिन्द-स्तान में । करोड 10 लाख बच्चे मजदूरी करते हैं। भ्राप कैसी लोकशाही की बात करते हैं, यह कहां की लोकशाही है ? यदि उनको मजदूर ही बनाना है तो कम से कम ऐसी शिक्षा दीजिए जिस से वेशिक्षित मजदूर वन सकें।

धव में इसके आयिक पहलू के बारे में एक सुभाव देना चाहता हूँ। बहुत सी जगहों पर लोग एजूकेशन इंस्टीचूशन्ज बोलते हैं, पैसा कमाने के लिए ऐसा करते हैं, मैं ऐसे लोगों की बात ग्राप से नहीं कर रहा हूं। बिल्क मैं यह कहना चाहता हूँ— ग्राज भी गांवों में लोग ग्राम पंचायत के सन्तर्गत या सामूहिक कप से कुछ लोग मिल कर इक्कूल की बिल्डिंग बना देते हैं और कहते हैं कि यह इसमें ग्रध्यापक रख दो, इसको स्कूल के रूप में चला दो। सरकार को सुरन्त ऐसे स्कूलों को अपने हुन्य में

केना चाहिए और उनको स्कूल के कप में चलका चाहिए तथा उनमें अध्यापक की नियुक्ति करनी चाहिए । उस स्कूल की देख-रेख के लिए ग्राम पंचायत को या कम से कम बहां के सरपंच को उसमें इन्वास्य करना चाहिए जिससे कि वे भी उसकी देख-रेख में हिस्सेदार हो सकें। वरना क्या होता है, स्कूल खुल गया अध्यापक आते हैं, चने जाते हैं, विल्डिंग डेहती रहती है, कोई मेन्टेनेन्स नहीं होती, बच्चों से दूसरे काम लिये जाते हैं। ऐसी बातें नहीं होनी चाहिये

इन शब्दों के साथ मैं इस प्रस्ताव का समर्थन करता हूं धीर धाशा करता हू मंत्री महोदय इस पर गम्भीरता से विचार करेंगे।

श्री मूल बन्द हागा (पाली): सभा-पति जी, वीधरी साहव का भाषण सुनकर बहुत प्रसन्तता हुई। धाप बड़ी गहराई से घष्ययन करते हैं। हमने कबीर दास जी को डिग्री लेते हुए नहीं देखा—वे कहते थे—

पढ़ पड़ जग मुझा, पंडित भया न कोई ढाई झक्सर प्रेम का,पढ़े सो पंडित होय।

जब हिन्दुल्तान घाजाद हुआ, तो लोग कम पढ़े लिखे थे, लेकिन उन लोगों ने घाजादी की कांति में घागे बढ़ कर भाग लिया। मैं चौधरी साहब की पार्टी की बात नहीं कहता लेकिन में इतना कहना कहना चाहता हूं कि यह जो मुस्क है—यह ऋषियों और मुनियों का देश है। इस मुल्क में शिक्षा का क्या मसलब है?

यह एलीमेन्टरी भीर यूनिवर्सल एजू-केशन का सवाल नहीं है भीर यह केयल सकार ज्ञान नहीं है। रवीन्द्रनाथ टेगीर ने कोई डिग्री शान्तिनकेतन से नहीं ली थी लेकिन उनकी को शिक्षा थी, वह कैसी बी।

उन्होंने गीतांजली लिखी, तो मारत का सर कंचा कर दिया और आप लोगों का सर कंचा कर दिया। तो मैं आप से कहना बाहता है कि प्राप फंडामेन्ट्रल राइट की बात कहना चाहते हैं और साथ-साथ कान्करेन्ट लिस्ट की बात भी कहते हैं। घगर बेस्ट बंगाल की गर्वमेंट यह लिखकर देती है कि यह तो केन्द्रीय सरकार का विषय हो जाना चाहिए भीर हम भपने अधिकार को देना चाहते हैं, तो हमं भापकी बात समक सकते हैं। सरकार धाज 10 करोड बच्चों को पढ़ाती है भीर सरकार ने निर्णंग लिया ह धौर श्रीमती इन्दिरा गांधी ने एक बात कही बी बीर श्रीमती शीला कील, जो कि मारत की शिक्षा मन्त्री है, ने भी अपने बोडकास्ट में एक बात कही थी, सीर मैं सापका ध्यान ं उन बातों की छोर दिलाना चाहता है। फडामेन्टल राइट्स किस को कहते हैं। धार्टीकिल 19 में घापको ग्रधिकार है कि धाप चाहे जितनी शिक्षा प्राप्त करना चाहें करें। बाप यह कहते कि रोजगार एक फंडामेंडल राइट्स होना चाहिए, मादमी को कमाने का हक मिलना चाहिए, तो बात समक्ष में था सकती थी लेकिन आप चाहते हैं कि फड़ामेंटल राइट डिग्री लेने का हो,तो यह कहां तक उचित है। ग्राज पढ़ाई का-परपज क्या होता है, यह बात सोचने की \$:

"Without taking into account the socio-economic condition of the people there is no point in forcing the poverty-ridden people to send their children to schools. More doles will not help. What is the motivation? Does education as it is today, open the way far better life?"

## (श्री मूलचन्द डागा)

इलोमेन्टरी एजूकेशन की आप बात कह रहे थे। मैं एक बात को मानता हूं कि हमने संविधान में डाइरेक्टिन प्रिसपिल में यह कहा था कि 1960 में हम इसे कर देगें 1960 के बाद सरकार 1970 पर आ गई ओर 1970 के बाद 1976 पर आ, गई और 1976 के बार सरकार 1988 पर आ गई और फिर 1990 की बात कही:

"The objective of universal education still remains a far cry though it was to be achieved by 1960 as laid down in our Constitution. This date had to be revised to 1970, then to 1976 and again to 1988 and 1990."

Why? Because of growth of population.

हिन्द्स्तान की सरकार के सामने एक सवाल यह आता है कि हर साल आप एक मास्ट्रेलिया पैदा करना चाहते हैं इस देश में लेकिन जनसंख्या की बात प्रापने उड़ा दी और श्रव श्राप कहने लगे "इट मस्ट बी एक राइट"। हम तो कहते हैं कि भाप इस राइट को बनाइए लेकिन क्या यह एजूकेशन है जो कि प्राप देना चाहते हैं। गांव में भ्रगर श्री सैफुद्दीन चौघरी जैसे शिक्षक हो जाएं, तो मैं गांव में अपने बच्चे भेजने को तैयार ह लेकिन जिस लड़के को किसी जगह नौकरी नहीं मिलती है, वह टीचर बन जाता है घौर गांव में पढ़ाने के लिए जाता है। गांव में पढ़ा लड़का चपरासी बनता है धीर पब्लिक स्कूल में पढ़ने वाला लड़का कलक्टर बनता है। तो इस तरह की शिक्षा यहां पर हिन्दुस्तान में दी जाती हैं। अब कितनी शिक्षा दी गई है, इसके बारे में भी सुन लीजिए:

"The dropout rate at the primary stage is as high as 63.1 per cent and at the middle stage 77.1 per cent. The review reveals that out of 82.5 per cent of the children in the 6-11 age group enrolled in elementary schools, 63.1 per cent droped out in the primary stage as 77 per cent of 36.3 per cent children in the 11-14 age group dropped out."

14 years as fundamenral

right in Constn.

श्रीमती इन्दिरा गांधी ने रेडियो पर शिक्षा के बारे में कहा है। चौधरी साहब के माधरा से ऐसा लग रहा है कि जैसे डेमा-केसी सिर्फ पढ़े-लिखे लोगों के लिए ही है। ये युनिवसिटीज, जवाहरलाल नेहर युनिवसिटी, और दूसरी युनिवसिटियां ये सव चरस और गांजा पीने और मोज करने के लिए नहीं बनी हैं। ग्राज ग्राप शिक्षा का क्या मतलब लेना चाहते हैं। शिक्षा का मतलब है व्यक्ति का सबांगीरा विकास। शरीर से, मस्तिष्क से उसका सबांगीरा विकास होना चाहिए। एलीमेंट्री एजूकेशन में हमने कैसे नहीं माना है। प्राइम मिनिस्टर ने कहा है—

The Prime Minister, Smt. Indira Gandhi, has issued the following message in connection with the National Compaign on Universalisation of Elementary Education, being launched from today, the Teacher's Day:

> "India has long tradition of teaching and learning. Our ancient institutions attempted to build the entire personality, laying as much emphasis on what an individual becomes as on how much he knows."

यह उनका भाषणा था। उन्होंने कहा मैं एटायर एजूकेशन के पक्ष में हूँ। इस बात को श्रीमती शीला कौल ने मी कहा है बाड कास्टिंग के समय—

406

The Minister of State for Education, Culture and Social Welfare, Smt. Sheila Kaul's broadcast to the nation to day on the occasion of the launching of a National Compaign on Universalisation of Elementary Education:

> "Universalisation of Elementary Education was cherished goal of the national movement for strenghthening the emerging nation. That is why our Constitution also incorporates it."

They have said in detail that these are the methods and they say it has been laid down under the 20-Point Programme. Therefore, they have given these guidelines to the States:

"The entire 'elementary education' has been included under the Minimum Needs Programme (MNP) and 'elementary education' has been accorded a high priority in Education under the Plan.

Opening of primary and middle schools within easy walking distance covering the needs of all habitations.

Intensifying the utilisation of existing schooling facilities.

Conversion of single-teacher schools into two-teacher schools."

Complete guide lines have been given. And how many States are following that? They have given data about this.

जब कभी ग्राप हिन्दुस्ताम की गरीबी भीर विशालता तथा पापुलेशन के बढ़ने की बात कहते हैं, इसके कारण श्रापको कभी-कभी ऐसी बातें कहते समय सोचना चाहिए इसने तो पूरा श्रावकार दे रखा है— The agrument advanced is that different States and Union Territories have different enactments to regulate school education and there are a large number of private schools run run by diverse managements.

According to reports received from the various States, education is free for all up to Class-X in and fourteen States Territories. They are: Andhra Pradesh, Asam, Bihar Gujarat, Tamil Nadu, West Nagaland, Tripura, Bengal. Arunachal Pradesh and some others where can have compulsory education but in Madhya Pradesh, Manipur, Orissa. Rajasthan, Sikkim and Uttar Pradesh this facility is available to girls only."

में, चौधरी साहब से पूछना चाहता हूं कि वे किस तरह की एजूकेशन चाहते हैं? हमने तो शिक्षक को भगवान का रूप माना था। हमने तो कहा है कि पापुलेशन पर कड़ोज होना चाहिए। हमने वैस्ट बंगाल को कब मना किया कि कम्पलसरी एजूकेशन मत की जिए? कं करेंट लिस्ट में होने के कारण स्टेट को भी विश्वास में लाना होगा एजूकेशन का मतलव सिफं धवर शान ही नहीं बिल्क व्यक्ति के पूरे व्यक्तिस्व का विकास होना चाहिए। इसी पानीसी को लेकर सरकार ग्रागे वढ़ रही है। ग्राप इति-हास को बदलने की को शिश मत की जिए।

श्री चन्त्रपाल शैलानी (हाथरस): हमारे विपक्ष के साथों ने जो श्रपनी माबनाएं स्यक्त की हैं, उनसे मैं पूर्णतय सहमत हूं। इस सम्मानित सदन में समय-समय पर शिक्षा और काम के श्रिकार को मूल श्रीव-कारों में शामिल करने की श्रनेक बाद (श्री चन्द्रपाल शैलानी)

चर्चाएं हो चुकी हैं। हकीकत यह है कि जब हस झाजाब हुए थे भीर गुलामी जंजीरों को तोड़कर फेंक दिया था, उस वक्त देश में ऐसी प्लानिंग की धावइयकता थी जिसमें शिक्षा का धरमन्त ही महत्वपूर्ण स्थान था। पता नहीं, किस कारण हमारी प्लानिंग ठीक तरह से रहीं बन पायी। उसका नतीजा यह निकला है कि अपन हमारी शिक्षा अस्त-व्यस्त हालत में है। हमारे गरीब श्रीर पिछड़े हए देश में अनेक भाषाओं के बोलने वाले और धनेक धर्मों को मानने वाले लोग रहते हैं। इसलिए, ऐसी शिक्षा प्रणाली होबी चः हिए जो सभी धर्म, जाती भीर वर्ग के लोगों को चाहे धमीर या गरीब हो, एक समान शिक्षा मिल सके। हमारे संवि-धान में समता, स्वतंत्रता, शोपएा, धर्म स्व-तंत्रता, संस्कृति शिक्षा भीर सम्पत्ति तथा संबंधानिक उपचारों के ग्रधिकार दिए गए हैं। इन्सान को इन्सान बनाने के लिये शिक्षा का घत्यन्त महत्वपूर्ण योगदान होता है। सदन में समय-समय पर कहा गया है कि किसा और काम के ग्रधिकारों को भी सौलिक प्रधिकारों में शामिल किया जाना चाहिए था। भाजादी के बाद हमारे संवि-धान में इस तरह का प्रोविजन किया गया है कि जो भी शिक्षा प्राप्त करना चाहे. उसको पूरा मौका दिया जायेगा। ग्राजादी से पहले शिक्षा के क्षेत्र में असमानताएं व्याप्त थीं ग्रीर गरीबों तथा पिछडी जातियो के लिए तो शिक्षा के दरवाजे ही बंद थे भ

धगर धाप धांकड़े देखें तो धापको ताज्जुब होगा कि स्वतंत्रता से पहले किसी भी सरकारी नौकरी में शैंड्यूल्ड कास्ट धौर ट्राइब्स के लोगों का प्रतिनिधिस्य न के बरा-बर था। हम दाद देते हैं धपने देश के कर्णभारों को कि झाजाबी के बाद हर जाति और वर्ग के लिये शिक्षा और शैकरी के लिये दरवाजे खोल दिये। कहवे को हमारे साथी कुछ भी झालचना करें, लेकिन वह बात सही है कि झाजाबी के बाद शैंड्यूल्ड कास्ट और ट्राइब्स तथा भन्य कमजोर बगें के लोगों के घरों में शिक्षा पहुंची है, शिक्षा का प्रसार हुआ है और सरकारी नौकरी में उनको रिप्रजैन्टेशन निश्चित रूप से मिला है।

लेकिन ग्रमी भी कमी महसूस की जाती है कि पैसे वालों के बच्चों को पिन्किक स्कूलों में प्रच्छी शिक्षा दी जाती है, देहरादून मसूरी या पिलानी के पिन्किक स्कूल हों, उनमें वह अपने बच्चों को प्रच्छी शिक्षा दिलाते हैं, जबकि दूसरी तरफ गांचों में शिक्षा स्तर प्रदेश हो दयनीय है। बहुत से स्कूलों में प्रध्यापक नहीं हैं। ग्रापको जान कर प्राश्चर्य होगा कि उत्तर प्रदेश में इस समय 70,000 प्राइमरी स्कूल हैं और उनमें से 20,000 स्कूलों में प्रधान ग्रध्यापक नहीं हैं। कहीं हैडमास्टर है तो प्रध्यापक नहीं हैं। कहीं हैडमास्टर है तो प्रध्यापक नहीं, कहीं प्रध्यापक हैं तो इमारत नहीं, टाट नहीं ग्रीर पढ़ाने की प्रायश्यक दीजों की कमी पायी जाती है।

मरे साथी का विचार धपनी जगह पर सही है। मैं शिक्षा मन्त्री जी से कहूंगा कि यह आपके विचार की चीज है कि शिक्षा को फंडामेंटल राइट कब और कैसे बनायें। लेकिन इस समय जो ज्ववंत समस्यामें हैं वह बताना चाहता हूँ। स्कूल चाहे जिला परिचर्, म्युनिसिपैलिटी के हों बाइनरी, जूनियर हाई स्कूल या हाई स्कूल, छमकी दवनीय स्थिति को आप पहने सुकारें। 15.12.83 को एक प्रश्न के उत्तर में शिक्षा मन्त्री ने यह बताया सवाल कुक्का नया चा

कि 1951 से 1981 के बीच में देश में शिक्षा का प्रतिकात क्या था? तो मंत्रीने जवाब विया कि 1951 में हमारे देश में 15.83 जिल्लात शिक्षित लोग ये भीर 1981 में 36.23 प्रतिशत हो गये।

राज्यबार भांकडे जो दिये वह इस ंप्रकार हैं:

1041 में घांध्य प्रदेश में 13.11 प्रति-शत शिक्षा का स्तर था जो 1981 में 29.94 प्रतिशत हो गया। ग्रसम में 1951 में 17.48 था. 1981 के बांकड़े उपलब्ध नहीं हैं। बिहार में 1951 में 11.47 प्रतिशत या जो 1981 में 26.92 प्रतिशत हो गया। गुजरात में 1951 के भांकडे उपलब्ध नहीं हैं. 1981 में 43.70 प्रतिशत हो गया। हरियाणा में 1951 के बांकडे उपलब्ध नहीं हैं, 1981 में 36.14 प्रतिशत हो गया । हिमाचल प्रदेश

में 1951 में 4.86 प्रतिशत था जो बढ़कर 1981 में 42.46 प्रतिशत हो गया। जम्म-कशमीर के 1951 के झांकड़े उपलब्ध नहीं हैं घीर 1981 में 26.67 प्रतिशत लोग शिक्षित थे। कर्नाटक में 1951 में 19.34 प्रतिशत थे भीर 1981 में 38.46 प्रतिशत हुए। केरल में 1951 में 40.38 प्रतिशत वे घीर 1981 में 70.72 प्रतिशत हए।

MR. CHAIRMAN: Mr. Shailani, you will continue next time.

The House stands adjoruned to re-assemble on Monday, the 16h instant at 11 a. m.

18.01 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Monday, April 16, 1984/ Chaitra 27, 1906 (Saka).